

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 596/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	City Bank N.A-Vs-Cosmic Ferro Alloys Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Manju Bhutera, Adv
2. Rishav Banerjee, Adv
3. Varun Kedia, Adv
4. Kumardeep Majumder, Adv

Financial  
Creditor

Rishav  
Banerjee  
13/12/17

Mr. Jishnu Chowdhury

Mr. Shaunak Mitre

Mr. Prasanta Naskar

For Respondents

ORDER

Ld. Counsel for the financial creditor and the corporate debtor made a joint statement that process of settlement is going on between the parties. Keeping in view of the submissions of the parties the case is adjourned to 11/01/2018.

List on 11/01/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)